

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-III)/2010/4182/A

From: Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating),
Judicial Academy, Assam

To

**The Director,
National Judicial Academy India
Bhadbhada Road, Suraj Nagar,
P.O. Bhopal-462044 (M.P) India
Fax No.0755-2696904 / 2432587**

Dated- Guwahati, the 16th July, 2014

Sub:- **Nomination for NJA Programmes, scheduled to be held from July, 2014 to September, 2014.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judge / Judicial Officers to participate in the NJA Programmes, scheduled to be held from July, 2014 to September, 2014, in the following manner-

SI NO	Prog. No	Programme Date	Programme Name	Target Group	Name of the Nominated Officers
1	P-820	25.07.2014 to 27.07.2014	National Conference of the Presiding Officers of NDPS Courts.	Judges presiding over NDPS Courts.	1. Smt. Mitali Thakuria, Addl. District & Sessions Judge, FTC, Darrang, Mangaldoi 2. Sri B.K. Chetri, Addl District & Sessions Judge, FTC, Rangia, Kamrup.
2	P-821	25.07.2014 to 27.07.2014	National Conference of the Presiding Officers of Family Courts.	Judges presiding over Family Courts.	1. Sri A.K Bora, District & Sessions Judge, Udalguri 2. Smt Joosmita Sarma, Principal Judge, Family Court, No-2, Kamrup(M), Guwahati
3	P-822	25.07.2014 to 27.07.2014	National Orientation Programme for Additional District Judges.	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary.	Sri Prasanta Buragohain, Addl. District & Sessions Judge, Dhubri.

SI NO	Prog. No	Programme Date	Programme Name	Target Group	Name of the Nominated Officers
4	P-823	01.08.2014 to 03.08.2014	National Conference of Judges of District Judiciary on MACT Cases.	Judges working in the relevant area.	1. Smt.Selina Begum, Member, MACT, Nagaon 2. Smt. Manju Rekha Sarma, Addl. District & Sessions Judge, Sonitpur, Tezpur
5	P-824	01.08.2014 to 07.08.2014	National Orientation Programme for Newly Appointed Civil Judges (Junior Division).	Civil Judges (Jr. Division) within two years of completion of SJA Training (where Judges of this category are not available the junior most Civil Judges may be nominated.)	1. Smt W.V. Patton, Civil Judge (Jr. Divn.), Tuengsang, Nagaland. 2. Sri Atoka Achumi, Civil Judge (Jr. Divn.), Mokokchung, Nagaland. 3. Shri Hemanta Kumar Das, Judicial Magistrate, 1 st Class, Sivasagar
6	P-825	01.08.2014 to 03.08.2014	National Orientation Programme for CJMs/Civil Judges (Senior Division)	CJMs/Civil Judges (Senior Division) with atleast three years service remaining in the judiciary.	Sri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar
7	P-826	22.08.2014 to 24.08.2014	National Conference of the Principal Magistrates and Members of Juvenile Justice Boards.	Judges presiding over JJBs.	1. Sri Rupak Rajak, SDJM(S), Kokrajhar 2. Smt. Jyotshna Das, SDJM(S), Dhubri
8	P-839	06.09.2014 to 07.09.2014	National Conference of State Judicial Academies on Key Issues and Challenges in Judicial Education.	Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other judges closely associated with State Judicial Academies.	Justice A. C. Upadhyay, Director, Judicial Academy, Assam & NEJOTI
9	P-841	12.09.2014 to 18.09.2014	National Orientation Programme for Newly Appointed Civil Judges (Junior Division).	Civil Judges (Jr. Div) within two years of completion of SJA Training (where Judges of this category are not available the junior most Civil Judges may be nominated.)	1. Shri Nupur Chandra Bhuyan, Munsif No. 1, Morigaon. 2. Smti Pompy Chakravarty, Munsif No. 2, Nagaon 3. Sri T. Laji, Civil Judge(Jr. Divn). Tawang, Arunachal Pradesh
10	P-842	12.09.2014 to 14.09.2014	National Conference of the Presiding Officers of Labour Courts/ Tribunals.	Judges presiding over Labour Courts/ Tribunals.	1. Smt. Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati 2. Smt. Soneka Bora, Presiding Officer, Labour Court, Dibrugarh.

SI NO	Prog. No	Programme Date	Programme Name	Target Group	Name of the Nominated Officers
11	P-843	12.09.2014 to 14.09.2014	National Conference of Judges of the District Judiciary on "Adjudication of Issues relating to women and children".	Judges working in the relevant area.	1. Smt. Pronita Morang, Judicial Magistrate, 1 st Class, Dibrugarh 2. Smt. Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1 st Class, Margherita, Tinsukia
12.	P-844	19.09.2014 to 21.09.2014	National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act.	Judges presiding over SC/ST (POA) Act.	1. Sri M.A. Ali, District & Sessions Judge, Kamrup(M), Guwahati 2. Sri Sanjeev Kumar Sharma, District & Sessions Judge, Cachar, Silchar
13.	P-845	19.09.2014 to 21.09.2014	National Conference of the Presiding Officers of CBI Courts.	Judges presiding over CBI Courts.	1. Sri Rajib Goswami, Special Judge, Addl CBI Court, Assam, Guwahati 2. Smt Nino Iralu, TDP, Vigilance, Kohima, Nagaland

This is for favour of your kind information and necessary action.

Yours faithfully,

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-III)/2010/4183 - 4224/A** dated 16.07.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary, to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. **The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Darrang, Mangaldoi / Udalguri / Dhubri / Nagaon / Sonitpur, Tezpur / Sivasagar / Cachar, Silchar / Kokrajhar / Morigaon / Dibrugarh / Tinsukia. He / she is requested to inform the nominated participant(s) of his / her respective District.**
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. **The Registrar, Gauhati High Court, Kohima Bench, Kohima. He is requested to inform the nominated participants of his State.**
11. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
12. **The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participant of his State.**

13. Sri M.A. Ali, District & Sessions Judge, Kamrup(M), Guwahati
14. Smt. Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati
15. Smt. Soneka Bora, Presiding Officer, Labour Court, Dibrugarh.
16. Smt. Selina Begum, Member, MACT, Nagaon
17. Sri A.K Bora, District & Sessions Judge, Udalguri
18. Sri Rajib Goswami, Special Judge, Addl CBI Court, Assam, Guwahati
19. Sri Sanjeev Kumar Sharma, District & Sessions Judge, Cachar, Silchar
20. Smt. Manju Rekha Sarma, Addl. District & Sessions Judge, Sonitpur, Tezpur
21. Smt Joosmita Sarma, Principal Judge, Family Court, No-2, Kamrup(M), Guwahati
22. Smt. Mitali Thakuria, Addl. District & Sessions Judge, FTC, Darrang, Mangaldoi
23. Sri Prasanta Buragohain, Addl. District & Sessions Judge, Dhubri.
24. Sri B.K. Chetri, Addl District & Sessions Judge, FTC, Rangia, Kamrup.
25. Sri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar
26. Sri Rupak Rajak, SDJM(S), Kokrajhar
27. Smt. Jyotshna Das, SDJM(S), Dhubri
28. Smt. Pronita Morang, Judicial Magistrate, 1st Class, Dibrugarh
29. Smt. Chetana Khanikar, Munsiff-cum- Judicial Magistrate, 1st Class, Margherita, Tinsukia
30. Shri Nupur Chandra Bhuyan, Munsif No. 1, Morigaon.
31. Smti Pompy Chakravarty, Munsif No. 2, Nagaon
32. Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Sivasagar.
33. Smt Nino Iralu, TDP, Vigilance, Kohima, Nagaland
34. Smt W.V. Patton, Civil Judge (Jr. Divn.), Tuengsang, Nagaland.
35. Sri Atoka Achumi, Civil Judge (Jr. Divn.), Mokokchung, Nagaland.
36. Sri T. Laji, Civil Judge(Jr. Divn). Tawang, Arunachal Pradesh

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. **However, PARTICIPANTS OF ORIENTATION PROGRAMME FOR CIVIL JUDGES (JUNIOR DIVISION) ARE REQUESTED NOT TO GO WITH THEIR SPOUSE.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme. **FURTHER, THE PARTICIPANT JUDGES NOMINATED FOR ORIENTATION PROGRAMME FOR CIVIL JUDGE (JUNIOR DIVISION) SHALL ALSO BRING COPIES OF JUDGMENTS OF ONE CIVIL AND ONE CRIMINAL CONTESTED CASE AND ONE ORDER PASSED ON INJUNCTION APPLICATION ON MERITS.**

- 37 The Administrative Officer, Judicial Academy, Assam. He is requested to inform the Hon'ble Director, Judicial Academy, Assam & NEJOTI, accordingly.
38. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.
39. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
40. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
41. The CA to Registrar General / Registrar (Vig.), Gauhati High Court, Guwahati.
42. Office File.

11.07.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM